RAJYA SABHA

The question was put and the motion was adopted.

SHRI VIJAY J. DARDA: Sfir, I introduce the Bill.

The Consumer Goods Price Fixation Board Bill, 2007

SHRI VIJAY J. DARDA (Maharashtra): Sir, I move for leave to introduce a Bill to provide for setting up of a Board for determination of prices of consumer goods and services commonly used by public in the country and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI VIJAY J. DARDA: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Shrimati Sushma Swaraj. She is not here. Shri B.J. Panda. He is also not here. Dr. Abhishek Manu Singhvi.

The Destitute, Indigent and Neglected Citizens (Maintenance and Welfare) Bill, 2007

DR. ABHISHEK MANU SINGHVI (Rajasthan): Sir, I beg to move for leave to introduce a Bill to provide for the due care, maintenance and welfare measures to be initiated by the State for those citizens who are destitute, indigent stricken with poverty or infirmity due to old age, incurable disease or physically challenged ones, and those who are without independent source of livelihood like widows, senior citizens .orphans and underprivileged children and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. ABHISHEK MANU SINGHVI: Sir, I introduce the Bill.

The Prevention of Hoarding and Profiteering and Protection of Common Man through Control of Prices, Bill, 2007

DR. ABHISHEK MANU SINGHVI (Rajasthan): Sir, I beg to move for leave to introduce a Bill to provide for the prevention of hoarding and profiteering in essential commodities of daily use by the common man and control of prices of such commodities to give relief to the common may by constituting a Commission for determination of prices of all consumer goods and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted. DR. ABHISHEK MANU SINGHVI: Sir, I introduce the Bill.

The Forest (Conservation) Amendment Bill, 2007

SHRIMATI VIPLOVE THAKUR (Himachal Pradesh): Sir, I beg to move for leave to introduce a Bill further to amend the forest (conservation) Act, 1980.

The question was put and the motion was adopted.

SHRIMATI VIPLOVE THAKUR: Sir, I introduce the bill.

The Compulsory Imparting of Moral Education in Educational Institutions Bill, 2007

MS. PRAMILA BOHIDAR (Orissa): Sir, I beg to move for leave to introduce a Bill to provide for compulsory imparting of moral education in primary and secondary level of education in the country and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

MS. PRAMILA BOHIDAR: Sir, I introduce the Bill.

The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I beg to move for leave to introduce a Bill to amend the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production Supply and Distribution) Act, 2003.

The question was put and the motion as adopted.

SHRI TAPAN KUMAR SEN: Sir, I introduce the Bill.

The Atrocities against Women (Prevention, Special Courts and Miscellaneous Provisions) Bill, 2007

प्रो अलका क्षत्रिय (गुजरात): महोदय, मैं प्रस्ताव करती हूं कि महिलाओं और लड़िकयों पर हो रहे विभिन्न प्रकार के अत्याचारों, जैसे लैंगिक उत्पीड़न, यातना, छेडछाड़, बलात्कार, शरारत,